

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22536-22539/2005

(From the judgment and order dated 19/05/2005 in CWP No. 16154/2005
& CWP No. 23165/2005 & CWP No. 25628/2005 & CWP No. 42526/2005
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

VIJAY SHANKAR SHARMA AND ORS.

Petitioner(s)

VERSUS

STATE OF U.P. AND ORS. ETC.

Respondent(s)

(With appln. for stay/directions, intervention, direction and office report) (For final disposal)

WITH SLP(C) NO. 1383-1386 of 2006

(With appln. for exemption from filing OT and permission to file addl. documents and prayer for interim relief and office report)
(For final disposal)

SLP(C) NO. 2424 of 2006

(With appln. for exemption from filing c/c of the impugned judgment and exemption from filing OT and dispensing with service of notice and office report)(For final disposal)

SLP(C) NO. 3889 of 2006

(With office report)
(For final disposal)

SLP(C) NO. 8411 of 2006

(With appln. for c/delay in filing SLP, for exemption from filing c/c of the impugned judgment and exemption from filing OT and office report)(For final disposal)

Date: 15/11/2007 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s) Dr. Sudhakar Choudhry, Adv.

Mr. Binay Kumar Jha, Adv.

Mr. Ram Kumar Sharma, Adv.

Mr. Debasis Misra, Adv.

Mr. Shree Pal Singh, Adv.

Mr. Debasis Misra, Adv.

:2:

Mr. B.S. Jain, Adv.

Mr. Ajay Veer Singh, Adv.

Mr. Anand Mishra, Adv.

Mr. Manish Raghav, Adv.

Dr. (Mrs.) Vipin Gupta

For Respondent(s) Mr. S.K. Dwivedi, AAG

Mr. Raj Kumar Gupta, Adv.

Mr. Kamalendra Misra, Adv.

Mr. Rajiv Dubey, Adv.

UPON hearing counsel the Court made the following

ORDER

Not today.

[Usha Bhardwaj]
Court Master

[Vinod Kulvi]
Court Master